

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

29/10/2002

Mr. P.P. Mathur, Adv. Briefholder for
Mr. R.N. Mathur, Counsel for applicant.
Mr. T.P. Sharma, Counsel for respondents.

Arguments heard.
Order reserved.

(GOPAL SINGH)

ADMINISTRATIVE MEMBER

G. L. GUPTA

VICE CHAIRMAN

25-11-2002

Mr. P.P. Mathur proxy counsel for
Mr. R.N. Mathur counsel for the
Mr. Sit Ram proxy counsel for
Mr. T.P. Sharma counsel for
respondents

This matter was
heard on 29-10-2002 by one
of us and Hon'ble Mr. Gopal
Singh, member (A) and it was
kept C.A.V. Mr. P.P. Mathur
has filed an application for
withdrawing this CA.

Mr. P.P. Mathur has advised his
client to pursue the matter
by making proper application.

Since the applicant
wants to withdraw the case,
the matter is dismissed as
having withdrawn. No order
as to costs.

A. P. NAGRATH

ADMINISTRATIVE MEMBER

G. L. GUPTA

VICE CHAIRMAN

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NDA 713/714

DATE 22.11.02